

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1960
TO BE ANSWERED ON- 14/03/2022

EMPLOYMENT IN MAOIST-INFESTED AREAS

1960. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any initiatives to provide employment opportunities to tribals in remote, Maoist-infested areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Government is pursuing an integrated approach to ameliorate the situation of unemployment among ST population across the country including tribals in remote, Maoist-infested areas through various schemes of Central Ministries as at **Annexure 1**.

Ministry of Tribal Affairs under its schemes provides funds as an additive to the State Plan for economic development of tribals in the States, inter alia, covering skill development and employment-cum-income generation activities. Details of funds provided under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)', 'Development of Particularly Vulnerable Tribes (PVTGs) and Grants under Article 275(1) of the Constitution during last three years is at **Annexure 2**.

Ministry of Tribal Affairs is also undertaking Van Dhan Vikas Karyakram, through Tribal Co-Operative Marketing Development Federation of India (TRIFED), which targets employment generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendras (VDVKs) are set-up in the areas with significant tribal population. The Kendras act as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce is expected to increase the value of the MFP considerably and consequently the income of the gatherers. State-wise No. of VDVKs sanctioned during the last three years with beneficiaries are at **Annexure 3**.

The prominent schemes for undertaking income generation activities by National Scheduled Tribe Finance Development Corporation (NSTFDC) are given below:

Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.

Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.

Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST member. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).

Adivasi Shikha Rrinn Yojana : This is an Education loan scheme, under this financial assistance is extended to eligible STs for pursuing professional and technical courses including Ph.D in India.

Details of funds provided by NSTFDCS under its schemes during last three years are at **Annexure 4**.

Further, National Rural Livelihood Mission administered by Ministry of Rural Development aims at mobilizing all rural poor household into self help group, build institutions of poor by federating them at villages / cluster / Block level, provide long term support to attain appreciable increase in incomes through credit linkages and multiple livelihood options. Women SHGs under DAY-NRLM consist of 10-20 persons. At least one woman member from each identified rural poor household, is to be brought under the Self Help Group (SHG) network. The State wise details of tribal SHGs created so far are at **Annexure 5**.

Ministry of Rural Development is also implementing a scheme Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. Details of employment generated in terms of person days for the tribal households during 2019-20 to 2021-22 (upto 9th March, 2022) are at **Annexure 6**.

Moreover, as informed by Ministry of Home Affairs has formulated National Policy Action Plan to address Left Wing Extremism (LWE), approved in 2015 wherein specific development schemes have been implemented in LWE affected areas to improve road and telecom connectivity, financial inclusion, skill development, education etc. Employment at the local level is generated during implementation of all such schemes and as a consequence of resultant economic growth. More than 10,293 km roads have already been constructed in LWE affected areas under the specific schemes Road Requirement Plan-I (RRP-I) and Road Connectivity project for LWE affected areas (RCPLWEA). 2343 mobile towers were installed under Phase-I and 2542 towers approved under phase-II of Mobile Connectivity Project for LWE Affected Areas. Rs. 3078.24 crore has been released since 2017 to 'Most LWE Affected Districts' under the scheme 'Special Central Assistance (SCA)' to fill the critical gaps in public infrastructure and services.

Ministry of Skill Development and Entrepreneurship has been given special focus to Skill Development and Entrepreneurship of the youth in LWE areas. 47 Industrial Training Institutes (ITIs) and 68 Skill Development Centres (SDCs) have been approved under the scheme "Skill Development Scheme in 47 Districts affected by LWE" with an estimated cost of Rs. 407.85 crore. Out of which 43 ITIs and 37 SDCs are functional. The state wise details of districts covered under the scheme "Skill Development in 47 Districts Affected by Left Wing Extremism" are at **Annexure 7**

To give special focus to tribal entrepreneurs, Ministry has also launched Venture capital Fund for ST

Annexure 1 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

Livelihood and Employment Generation Schemes of Central Ministries / Departments

SN.	Ministry/Department	Schemes focus on Livelihoods / Employment Generation	Fund released (Rs. in crore)		
			2018-19	2019-20	2020-21
1	Department of Agriculture, Cooperation and Farmer's welfare	Agriculture Marketing: Integrated Scheme on Agriculture Marketing	11.1	17.85	3.86
		National Bamboo Mission	47.03	27.19	21.96
		National Mission on Horticulture	246.73	176.02	185.78
2	Department of Animal Husbandry, Dairying	Dairy Entrepreneurship Development	27.98	22.36	--
		Dairy Processing and Infrastructure Development Fund	0.86	2.29	0.86
		National Dairy Plan (EAP)	27.95	--	--
		National Livestock Mission	24.35	29.87	46.83
		National Programme for Dairy Development	24.22	22.79	24.59
		Rashtriya Gokul Mission	66.72	29.97	32.00
		Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in Dairy Activities	0.26	8.60	8.60
3	Department Commerce	Coffee Board	6.1	6.10	6.40
		Rubber Board	6.3	6.30	2.00
		Spices Board	5	5.00	3.50
		Tea Board	6.24	6.23	1.56
4	Department of Empowerment of Persons with Disability	Deendayal Disabled Rehabilitation Scheme	6	9.98	8.62
5	Department of Fisheries	Fisheries and Aquaculture Infrastructure Development Fund	0.08	--	0.60
		Integrated Development and Management of Fisheries	31.51	38.99	--
		Pradhan Mantri Matsya Sampada Yojana (PMMSY)	--	--	62.29

6	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	184.08	156.54	110.95
7	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	883.77	1229.17	1583.56
8	Department of Water Resources, River Development and Ganga Rejuvenation	Har Khet Ko Pani	100	205.00	165.85
9	Ministry of AYUSH	National AYUSH Mission (NAM)- Cultivation of Medicinal Plants	--	22.00	23.00
10	Ministry of DoNER	North East Special Infrastructure Development Scheme (NESIDS)	14.07	185.86	182.60
11	Ministry of Electronics and Information technology	Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)	78	30.00	10.00
		Promotion of IT/ITeS Industries	--	--	--
12	Ministry Of Food Processing industries	Pradhan Mantri Kisan Sampada Yojana	5.75	0.35	10.50
13	Ministry of Housing and Urban Affairs	Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs Component)	18.81	29.67	34.91
		PMAY-Urban (Other items of States/UTs Component)	269.55	295.39	334.17
14	Ministry of Micro, Small and Medium Enterprises	ASPIRE (Promotion of Innovation, Rural Industry and Entrepreneurship)	14	--	--
		Coir Vikas Yojana	6.7	5.06	1.23
		Credit Linked Capital Subsidy and Technology Upgradation Scheme	--	4.28	0.17
		Gramodyog Vikas Yojana	--	12.00	2.78
		Interest Subvention Scheme for Incremental Credit to MSMEs	23.65	57.94	100.00
15	Ministry of Skill Development and Entrepreneurship	Programme for Apprenticeship Training /Promotion of Apprenticeship	--	3.83	9.47
		Development of Entrepreneurship	1.75	2.15	1.01

		Development of Skills	217.36	159.99	129.87
		Skill Acquisition and Knowledge Awareness for Livelihood Promotion	--	--	12.88
		Strengthening of Infrastructure for Institutional Training	--	5.73	6.87
16	Ministry of Textiles	Ambedkar Hasth shilp Vikas Yojana	--	--	0.79
		Handicrafts Artisans comprehensive welfare scheme	1.96	0.20	0.11
		Handloom Weaver Comprehensive Welfare Scheme (HWCWS)	0.04	3.96	--
		Integrated Scheme for Skill Development	--	6.07	--
		Integrated Wool Development Programme	--	8.50	5.25
		Marketing Support and Services	--	--	--
		National Handloom Development Programme	12.84	25.69	23.48
17	Ministry of Tourism	Integrated Development of Tourist Circuits around specific themes (Swadesh Darshan)	--	55.00	49.00

Annexure 2

Annexure 2 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

Fund Provided to the States under Grants under Article 275(1) of the Constitution

Sl. No	State/ UT	Release in Article 275 (1)		
		2018-19	2019-20	2020-21
1	Andaman & Nicobar	0.00	0.00	0.00
2	Andhra Pradesh	6390.77	8942.43	2055.55
3	Arunachal Pradesh	12170.52	13202.25	6014.00
4	Assam	3916.32	10802.85	4592.37
5	Bihar	0.00	0.00	0.00
6	Chhattisgarh	11352.92	22500.77	9976.24
7	Dadar & Nagar Haveli and Daman & Diu	0.00	0.00	0.00
8	Goa	345.66	0.00	0.00
9	Gujarat	11648.20	16833.88	5940.04
10	Himachal Pradesh	3378.16	5314.70	1161.00
11	Jammu & Kashmir	2051.79	5410.00	0.00
12	Jharkhand	7354.30	11166.77	10278.00
13	Karnataka	5220.61	10435.46	3305.68
14	Kerala	472.28	633.29	0.00
15	Ladakh	0.00	0.00	0.00
16	Madhya Pradesh	24635.30	44938.92	4279.78
17	Maharashtra	17015.91	23136.70	4573.16
18	Manipur	5367.65	6151.91	0.00
19	Meghalaya	5129.79	4799.53	492.71
20	Mizoram	3507.71	6598.83	1909.71
21	Nagaland	9194.49	6802.11	1717.38
22	Odisha	21449.15	15110.66	6304.62
23	Puducherry	0.00	0.00	0.00
24	Rajasthan	13769.23	15586.19	9166.00
25	Sikkim	355.34	3175.35	516.00
26	Tamil Nadu	773.57	6356.07	0.00
27	Telangana	3248.89	9973.28	2517.00
28	Tripura	2006.73	2952.63	201.74
29	Uttar Pradesh	252.43	2760.71	927.43
30	Uttarakhand	1255.27	428.37	0.00
31	West Bengal	9235.73	12127.17	4041.14
	Total	181498.70	266140.83	79969.55

Fund Provided to the States under SCA to TSS

Sl. No	State/ UT	Release in SCA to TSS		
		2018-19	2019-20	2020-21
1	Andaman & Nicobar	0.00	0.00	0.00
2	Andhra Pradesh	5617.39	12470.50	4954.96
3	Arunachal Pradesh	2211.83	9224.29	7015.50
4	Assam	0.00	2710.08	4578.76
5	Bihar	0.00	0.00	994.00
6	Chhattisgarh	10342.65	9415.53	8769.06
7	Dadar & Nagar Haveli and Daman & Diu	0.00	0.00	0.00
8	Goa	352.31	0.00	724.26
9	Gujarat	11765.38	8975.55	10786.40
10	Himachal Pradesh	3628.00	2394.18	1367.00
11	Jammu & Kashmir	3749.80	4509.00	0.00
12	Jharkhand	8564.52	6201.49	7049.64
13	Karnataka	5347.76	7434.00	0.00
14	Kerala	335.00	0.00	459.15
15	Ladakh	0.00	0.00	0.00
16	Madhya Pradesh	16968.97	13415.25	0.00
17	Maharashtra	13802.57	11929.09	0.00
18	Manipur	5442.48	1434.02	0.00
19	Meghalaya	2739.20	3788.00	328.25
20	Mizoram	1220.00	3140.00	1236.22
21	Nagaland	3225.00	2951.12	2845.64
22	Odisha	17553.22	8691.18	9010.42
23	Puducherry	0.00	0.00	0.00
24	Rajasthan	10327.93	11461.41	8625.66
25	Sikkim	0.00	0.00	0.00
26	Tamil Nadu	315.00	450.56	377.47
27	Telangana	2850.32	5361.29	4191.00
28	Tripura	1294.38	1362.97	1173.30
29	Uttar Pradesh	0.00	779.91	508.83
30	Uttarakhand	1012.88	600.00	757.80
31	West Bengal	5833.41	5862.58	3746.00
	Total	134500.00	134562.00	79499.32

Fund Provided to the States under ‘Development of Particularly Vulnerable Tribal Groups’

Sl. No	State/ UT	Release in PVTGs		
		2018-19	2019-20	2020-21
1	Andaman & Nicobar	0.00	0.00	0.00
2	Andhra Pradesh	1837.00	3713.43	1245.51
3	Arunachal Pradesh	0.00	0.00	0.00
4	Assam	0.00	0.00	0.00
5	Bihar	0.00	0.00	0.00
6	Chhattisgarh	1051.50	1311.35	989.32
7	Dadar & Nagar Haveli and Daman & Diu	0.00	0.00	0.00
8	Goa	0.00	0.00	0.00
9	Gujarat	604.00	429.05	552.20
10	Himachal Pradesh	0.00	0.00	0.00
11	Jammu & Kashmir	0.00	0.00	0.00
12	Jharkhand	3295.79	847.00	1777.29
13	Karnataka	460.00	1933.01	438.46
14	Kerala	0.00	0.00	88.00
15	Ladakh	0.00	0.00	0.00
16	Madhya Pradesh	7998.09	8064.89	2188.11
17	Maharashtra	1230.26	2510.00	1411.66
18	Manipur	1157.55	0.00	0.00
19	Meghalaya	0.00	0.00	0.00
20	Mizoram	0.00	0.00	0.00
21	Nagaland	0.00	0.00	0.00
22	Odisha	3626.00	976.38	1202.00
23	Puducherry	0.00	0.00	0.00
24	Rajasthan	1008.00	968.10	968.00
25	Sikkim	0.00	0.00	0.00
26	Tamil Nadu	0.00	819.48	551.08
27	Telangana	533.00	538.50	1460.50
28	Tripura	789.53	1960.82	231.43
29	Uttar Pradesh	0.00	0.00	82.04
30	Uttarakhand	565.86	489.53	295.00
31	West Bengal	843.42	437.47	519.40
	Total	25000.00	24999.01	14000.00

Annexure 3

Annexure 3 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

State-wise No. of VDVK sanctioned during the last three years with beneficiaries

SL.No	States	No. of VDVK Sanctioned 2019-20	No. of VDVK Sanctioned 2020-21	No. of VDVK Sanctioned 2021-22	Total No. of VDVK Sanctioned	Total No. of VDSHG's	Total No. of Forest Gatherers
2	Andhra Pradesh	75	188	152	415	6225	123258
3	Arunachal Pradesh	0	0	85	85	1275	25500
4	Assam	50	78	174	302	7140	90316
5	Bihar	8	0	0	8	120	1630
6	Chhattisgarh	139	0	0	139	4170	41700
7	Dadra & Nagar Haveli and Daman & Diu	0	1	0	1	15	302
8	Goa	1	9	0	10	150	3000
9	Gujarat	116	0	0	116	1740	34424
10	Himachal Pradesh	0	0	3	3	61	810
12	Ladakh	10	0	0	10	150	3000
14	Jharkhand	39	0	0	39	585	11601
15	Karnataka	19	20	101	140	1946	41748
16	Kerala	13	0	31	44	660	12038
17	Madhya Pradesh	86	0	21	107	1605	32100
18	Maharashtra	64	200	0	264	3960	79350
19	Manipur	77	123	0	200	3000	60390
20	Meghalaya	0	39	0	39	585	11835
21	Mizoram	44	115	0	159	2385	46168
22	Nagaland	78	128	0	206	3090	61800
23	Odisha	156	0	14	170	4110	51019
24	Rajasthan	25	164	290	479	7322	144803
25	Sikkim	80	0	0	80	1200	23800
26	Tamil Nadu	7	0	1	8	192	2400
27	Telangana	17	0	0	17	255	5100
28	Tripura	17	15	0	32	480	9039
29	Uttar Pradesh	5	7	13	25	375	7191
30	Uttarakhand	0	11	1	12	180	3605
31	West Bengal	0	0	0	0	0	0
	Total	1126	1098	886	3110	52976	927927

Annexure 4 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

Scheme-wise and State-wise amount disbursed and number of beneficiaries assisted during 2018-19

(Rs. In lakhs)

Sl. No.	Name of the State	Term Loan		MCF		AMSY		ASRY		Total	
		Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary
1	Andhra Pradesh	781.72	139	0.00	0	0.00	0	0.00	0	781.72	139
2	Arunachal Pradesh	324.25	3773							324.25	3773
3	Assam	4.92	12	0.00	0	0.00	0	0.00	0	4.92	12
4	Chhattisgarh	497.36	185	8.91	150	24.30	27	2.98	1	533.55	363
5	Gujarat	2329.32	7485	0.00	0	0.00	0	0.00	0	2329.32	7485
6	Haryana	0.41	1							0.41	1
7	Himachal Pradesh	73.69	62	0.00	0	0.00	0	8.61	3	82.30	65
8	Jammu & Kashmir	1249.50	327	0.00	0	0.00	0	0.00	0	1249.50	327
9	Jharkhand	85.70	5	0.00	0	0.00	0	0.00	0	85.70	5
10	Karnataka	26.89	34							26.89	34
11	Kerala	135.33	89	0.00	0	8.06	18	0.00	0	143.39	107
12	Madhya Pradesh	2014.57	2265	0.00	0	0.00	0	0.00	0	2014.57	2265
13	Maharashtra	9.43	11							9.43	11
14	Meghalaya	546.63	1992	0.00	0	0.00	0	0.00	0	546.63	1992
15	Mizoram	4680.78	1801	0.00	0	0.00	0	0.00	0	4680.78	1801
16	Nagaland	1582.23	10504	0.00	0	0.00	0	0.00	0	1582.23	10504
17	Odisha	199.62	353	0.00	0	0.00	0	0.00	0	199.62	353
18	Rajasthan	1279.29	1155	0.00	0	186.75	208	4.50	1	1470.54	1364
19	Sikkim	0.92	1							0.92	1
20	Tamil Nadu	47.32	65							47.32	65
21	Telangana	477.15	417	10000.00	30000	0.00	0	0.00	0	10477.15	30417
22	Tripura	851.40	343					157.60	86	1009.00	429
23	Uttarakhand	444.47	169	0.00	0	0.45	1	0.00	0	444.92	170
24	Uttar Pradesh	3.73	3							3.73	3
25	West Bengal	265.34	172	949.10	8664	20.25	225	48.61	17	1283.30	9078
	TOTAL	17911.97	31363	10958.01	38814	239.81	479	222.30	108	29332.09	70764

Scheme-wise and State-wise amount disbursed and number of beneficiaries assisted during 2019-20

(Rs. In lakhs)

Sl. No.	Name of the State	Term Loan		MCF		AMSY		ASRY		Total	
		Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary
1	Andhra Pradesh	1285.03	276	-	-	-	-	-	-	1285.03	276
2	Andaman & Nicobar Islands	245.00	7501	-	-	-	-	-	-	245.00	7501
3	Assam	-	-	58.20	167	-	-	-	-	58.20	167
4	Chhattisgarh	929.30	3786	-	-	-	-	2.86	1	932.16	3787
5	Gujarat	388.00	96	-	-	-	-	6.75	2	394.75	98
6	Himachal Pradesh	20.83	25	-	-	20.00	50	-	-	40.83	75
7	Jammu & Kashmir	446.25	135	-	-	-	-	-	-	446.25	135
8	Jharkhand	611.92	3742	-	-	21.25	25	-	-	633.17	3767
9	Karnataka	47.38	1911	-	-	-	-	-	-	47.38	1911
10	Kerala	114.90	54	3.51	13	9.90	22	-	-	128.31	89
11	Madhya Pradesh	4176.26	13282	-	-	-	-	-	-	4176.26	13282
12	Maharashtra	951.56	447	-	-	216.00	240	-	-	1167.56	687
13	Meghalaya	1745.18	1412	-	-	-	-	-	-	1745.18	1412
14	Mizoram	4484.04	3084	1975.18	1586	-	-	-	-	6459.22	4670
15	Nagaland	2413.22	51918	-	-	-	-	-	-	2413.22	51918
16	Odisha	1654.78	4562	643.37	6668	-	-	-	-	2298.15	11230
17	Rajasthan	1849.52	3480	-	-	460.80	512	1.07	1	2311.39	3993
18	Sikkim	253.30	100	-	-	-	-	-	-	253.30	100
19	Tamil Nadu	28.5	2775	-	-	-	-	-	-	28.50	2775
20	Telangana	30.07	1886	2710.00	6775	-	-	-	-	2740.07	8661
21	Tripura	-	-	-	-	-	-	71.41	24	71.41	24
22	Uttarakhand	102.37	23	-	-	-	-	-	-	102.37	23
23	West Bengal	-	-	453.90	3951	30.51	287	74.45	12	558.86	4250
	TOTAL	21777.41	100495	5844.16	19160	758.46	1136	156.54	40	28536.57	120831

Scheme-wise and State-wise amount disbursed and number of beneficiaries assisted during 2020-21

(Rs. In lakhs)

Sl. No.	Name of the State	Term Loan		MCF		AMSY		ASRY		Total	
		Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary
1	Andhra Pradesh			5022.24	12533	-	-	-	-	5022.24	12533
2	Arunachal Pradesh	794.53	224	175.99	211	-	-	-	-	970.52	435
3	Assam	5.00	2	-	-	-	-	-	-	5.00	2
4	Chhattisgarh	195.76	235	-	-	-	-	1.73	1	197.49	236
5	Gujarat	1440.90	8230	-	-	-	-	1.13	0	1442.03	8230
6	Himachal Pradesh	13.40	2	-	-	-	-	-	-	13.40	2
7	Jammu & Kashmir	318.75	125	-	-	90.00	50	-	-	408.75	175
8	Jharkhand	1.60	2	1000.00	10750			-	-	1001.60	10752
9	Karnataka	2316.94	1905	-	-	792.14	1109	-	-	3109.08	3014
10	Kerala	269.71	169	-	-	29.05	23	-	-	298.76	192
11	Madhya Pradesh	3360.10	5685	-	-	-	-	-	-	3360.10	5685
12	Maharashtra	37.27	822	-	-	-	-	-	-	37.27	822
13	Manipur	62.37	65	-	-	-	-	-	-	62.37	65
14	Meghalaya	4485.43	35016	-	-	-	-	-	-	4485.43	35016
15	Mizoram	3324.18	1399	-	-	-	-	-	-	3324.18	1399
16	Nagaland	1098.72	48240	-	-	-	-	-	-	1098.72	48240
17	Odisha	126.65	202	1667.79	22029	219.98	250	-	-	2014.42	22481

18	Rajasthan	1985.18	2414	-	-	-	-	-	-	1985.18	2414
19	Sikkim	82.11	21							82.11	21
20	Tamil Nadu	12.50	1609							12.50	1609
21	Telangana	273.00	442	5086.23	12623					5359.23	13065
22	Tripura	2134.35	1000					81.93	56	2216.28	1056
23	Uttarakhand	6.15	2							6.15	2
24	Uttar Pradesh	1.55	4							1.55	4
25	West Bengal			231.20	2042	6.35	35	38.09	12	275.64	2089
	TOTAL	22346.15	107815	13183.45	60188	1137.52	1467	122.88	69	36790.00	169539

Annexure 5 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

State Wise Tribal SHGs Group			
S.No	State Name	Total No. of SHG	ST SHG
1	ANDHRA PRADESH	819979	47900
2	ASSAM	304546	55346
3	BIHAR	1003116	16015
4	CHHATTISGARH	206686	88707
5	GUJARAT	264472	75036
6	JHARKHAND	267188	91139
7	KARNATAKA	213527	14685
8	KERALA	246224	4722
9	MADHYA PRADESH	350711	127611
10	MAHARASHTRA	540697	76728
11	ODISHA	495375	118527
12	RAJASTHAN	204939	66606
13	TAMIL NADU	290329	5168
14	TELANGANA	407692	52843
15	UTTAR PRADESH	569798	4966
16	WEST BENGAL	927528	58420
17	HARYANA	49018	0
18	HIMACHAL PRADESH	32140	1440
19	JAMMU AND KASHMIR	57010	3726
20	PUNJAB	29874	0
21	UTTARAKHAND	36334	1738
22	ARUNACHAL PRADESH	4277	3980
23	MANIPUR	3322	625
24	MEGHALAYA	37548	36015
25	MIZORAM	7389	7382
26	NAGALAND	12427	12401
27	SIKKIM	5236	1734
28	TRIPURA	31954	11552
29	ANDAMAN AND NICOBAR	1033	27
30	GOA	3216	612
31	LADAKH	415	399
32	LAKSHADWEEP	301	301
33	PUDUCHERRY	3467	11
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	668	522

Annexure 6 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

Employment generated through MGNREGS from 2019-20 to 2021-22

Figure in Lakhs

S.No	State	2019-20		2020-21		2021-22	
		No. of HH Provided Employment STs	No. of Person days generated STs	No. of HH Provided Employment STs	No. of Person days generated STs	No. of HH Provided Employment STs	No. of Person days generated STs
1	ANDHRA PRADESH	3.793	227.682	4.185	279.002	4.052	228.866
2	ARUNACHAL PRADESH	1.619	78.337	2.114	118.108	2.409	128.291
3	ASSAM	3.395	110.57	3.781	132.197	3.893	118.694
4	BIHAR	0.468	20.166	0.618	26.899	0.531	19.398
5	CHHATTISGARH	8.474	527.456	9.958	672.413	9.339	579.139
6	GOA	0.006	0.123	0.019	0.495	0.012	0.257
7	GUJARAT	3.528	143.247	4.786	193.817	4.877	229.415
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	0.422	25.822	0.478	30.332	0.474	24.686
10	JAMMU AND KASHMIR	1.109	62.369	0.929	51.704	0.847	43.399
11	JHARKHAND	3.617	161.786	6.428	292.833	5.892	253.627
12	KARNATAKA	2.238	116.321	3.019	155.772	3.35	160.881
13	KERALA	0.716	55.277	0.74	66.903	0.769	58.86
14	LADAKH	0.31	18.983	0.324	21.292	0.318	17.902
15	MADHYA PRADESH	12.484	642.708	18.594	1141.408	16.885	939.816
16	MAHARASHTRA	3.271	131.738	3.978	194.046	3.512	165.852
17	MANIPUR	2.352	94.688	2.354	137.113	2.402	124.401
18	MEGHALAYA	4.619	342.664	4.929	358.296	4.726	308.642
19	MIZORAM	2.023	191.445	2.126	197.694	2.101	194.644
20	NAGALAND	3.729	131.654	3.742	171.014	3.871	157.322
21	ODISHA	8.09	397.908	12.147	743.832	11.104	668.684
22	PUNJAB	0.004	0.118	0.005	0.224	0.005	0.181
23	RAJASTHAN	12.36	727.179	15.929	1001.918	15.094	874.808
24	SIKKIM	0.241	12.754	0.272	15.959	0.261	13.307
25	TAMIL NADU	0.768	31.957	1.018	47.612	1.043	46.334
26	TELANGANA	4.293	192.633	5.725	320.416	5.286	287.983
27	TRIPURA	2.402	173.024	2.467	214.53	2.539	199.664
28	UTTAR PRADESH	0.533	23.276	0.919	39.11	0.805	35.09
29	UTTARAKHAND	0.189	6.779	0.243	10.834	0.202	8.954
30	WEST BENGAL	5.196	263.16	6.54	347.421	6.021	272.26
31	ANDAMAN AND NICOBAR	0	0.008	0.004	0.149	0.002	0.053
32	LAKSHADWEEP	0.001	0.042	0.001	0.022	0	0.008
33	PUDUCHERRY	0.001	0.011	0.001	0.019	0.001	0.012
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	0	0	0	0	0
Total		92.251	4911.885	118.373	6983.384	112.623	6161.43

Annexure 7

Annexure 7 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1960 for answer on 14.03.2022

State wise details of districts covered under the scheme “Skill Development in 47 Districts Affected by Left Wing Extremism”:

Sl.No	State	No. of Dist.	Covered District
1	Andhra Pradesh	1	Vishakhapatnam
2	Telangana	1	Khammam
3	Bihar	9	Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal, Muzzafarpur, Banka, Nawada
4	Chhattisgarh	9	Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur, Sukma, Kondagaon
5	Jharkhand	16	Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh, Girdih, Khunti, Ranchi, Dumka, Ramgarh, Simdega
6	Madhya Pradesh	1	Balaghat
7	Maharashtra	2	Gadchiroli and Gondia
8	Odisha	6	Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur, Koraput
9	Uttar Pradesh	1	Sonebhadra
10	West Bengal	1	Paschim Midnapur (Lalgarh Area)
		47	

Fund Allocation, Released and UC Received under the scheme “Skill Development in 47 Districts Affected by LWE”

		Funds (Rs. In Lakh)
Sl.No	Component	Released
1	Skill Training of 5340 Youth	876.38
2	Establishment of 47 it is and 68 SDCs #	26455.05
	Total	27331.43
